

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 09-07-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	D.B. Civil Misc. Appeal No. 2834/09 D.B. Civil Misc. Appeal No. 1514/10 Smt. Yagwati Vs. Ghanshyam	Sh. Ravi Chirania	Sanchit Tamra
2	Sh. J.P. Goyal, Sr. Advocate	S.B. Civil First Appeal No. 937/04 Ramavatar Vs. OmPrakash	M.M. Ranjan	Shailesh P. Sharma
3	Sh. A.R. Patvardhan, RHJS (Retd.)	S. B. Civil Writ Petition No. 15728/13 Kanchanlata Choudhary and Others Vs Rajan Chabra and others	Alok Garg	Sandeep Pathak
4	Sh. O.p.Sharma- I RHJS (Retd.)	S.B. Civil Second Appeal No. 21/09 Abdul Kadar Khan Vs. Sheryar Khan	Suresh Goyal	Hari Kishan Sharma Tanveer Ahmed
5	Sh. O.p.Sharma- I RHJS (Retd.)	S.B. Civil Second Appeal No. 124/10 Roop Narain Vs Laxman Singh	Harsh Sharma	Dr. P.C. Jain
6	Sh. O.P. Sharma - I RHJS (Retd.)	S.B. Civil Second Appeal No. 266/13 Bal Krishna Vs. Mohini	N.C. Sharma	Sanjay Verma
7	Ms. Alka Bhatnagar, Advocate	D.B. Civil Misc. Appeal No. 2934/07 Girish Kachhawa Vs. Dr. (Smt.) Pooja	J.K. Singhi Ravindra Pal	Onkar Singh Lakhawat
8	Sh. Basant Singh Chhaba, Advocate	S.B. Civil First Appeal No. 60/09 Om Narain Sharma Vs. Jagdish Narain	Manish Sharma	Shailesh Prakash Sharma
9	Sh. Basant Singh Chhaba, Advocate	S.B. Civil Second Appeal No. 149/06 Dilip Kumar Vs. Smt. Panna Devi	Amit Gupta	S.C. Gupta
10	Sh. Ankur Rastogi, Advocate	S.B. Civil Second Appeal No. 305/04 Subash Chand Vs. Babu Lal	Shailesh Prakash Sharma	Sajid Ali
11	Sh. Sunit Awasthi, Advocate	S.B. Civil Second Appeal No. 546/98 Mohammed Jamil Vs. Nagar palika Sangod	Sanjay Mehrishi	Shailesh Prakash Sharma
12	Ms. Anita Aggarwal, Advocate	D.B. Civil Misc. Appeal No. 2950/13 Vimla Devi Vs. Gangaram	S.R. Choudhary	Rajesh Choudhary
13	Ms. Anupama Chaturvedi, Advocate	S.B. Civil Second Appeal No. 61/05 Baljeet Singh Vs. Dr. Vijay Kumar	Ajeet Bhandari	Ajay Gupta

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur

By Order


 (Dr. Shakti Singh Shekhawat)
 Deputy Secretary
 (Action Plan & ADR)

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 10-07-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Second Appeal No. 358/11 Gyanchand Vs. Jawahar	V.K. Tamoliya	Alok Chaturvedi
2	Sh. G.K. Garg, Sr. Advocate	S.B. Civil Second Appeal No. 114/11 S.B. Civil Second Appeal No. 113/11 Dayawati Vs. Jagdish Chand Angori Vs. Jagdish Chand	Suresh Pareek	Hemendra Goyal
3	Sh. G.K. Garg, Sr. Advocate	S.B. Civil Misc. Appeal No. 1871/10 Raghvendr acharya chela Vs. Shrivenketesh Mandir	Ajeet Bhandari Sudesh Bansal	R.K. Agarwal
4	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil First Appeal No. 58/05 Nazruddin Vs. Ikram Khan	Anoop Dhand	V.S. Chauhan
5	Smt. Kamala Jain, Advocate	S.B. Civil Second Appeal No. 367/04 Bheru Lal Vs. Gajendra Kumar	Arvind Bhardwaj	Rajat Ranjan
6	Sh. A.R.Patwardhan, RHJS (Retd.)	S.B. Civil Second Appeal No. 703/03 Anil Modi Vs. Munna Khan	J.P. Goyal	B.K. Sharma
7	Sh. Onkar Singh Sharma, Rjs (Retd.)	S.B. Civil First Appeal 461/14 Ashok Kumar Gupta VS. Durga Prasad Gupta	DD Khandelwal	B.L. Gupta
8	Sh. Manish Kumawat, Advocate	S.B. Civil Second Appeal No. 467/06 Manohar Lal Agarwal Vs. Hardev alias Harda	Shailesh Prakash Sharma	S.K. Gupta
9	Sh. Manish Kumawat, Advocate	S.B. Civil First Appeal No. 603/08 Dinesh Chand Vs. Dwarika Prasad	Sanjay Mehrishi	Mukesh Pal
10	Sh. Manish Kumawat, Advocate	S.B. Civil Second Appeal No. 288/14 Prakash Chand Vs. Suraj Kumar	S.C. Gupta	D.C. Gupta
11	Sh. Manish Kumawat, Advocate	S.B. Civil First Appeal No. 658/06 Narain Singh Vs. Baijnath	Raj kamal Gaur	M.K. Kaushik
12	Ms. Raj Sharma , Advocate	S.B. Cr. Misc. Petition No. 1021/13 S.B. Cr. Misc. Petition No. 749/13 Chandra Bhushan Vs. State	Rajdev Tripathi	Anil Upman
13	Sh. Shashi Bhushan Gupta , Advocate	S.B. Civil First Appeal No 96/07 Ramniwas Vs Manisha and Ors.	Anil Jain	R.K. Gaur
14	Ms. Archana Mantri , Advocate	S.B. Civil Misc. Appeal No. 7004/11 Ramjanki Vs. Ramvilas	Sanjay Mehrishi	Sanjay Kumar Sharma
15	Ms. Archana Mantri , Advocate	S.B. Civil First Appeal No. 753/04 Bhana Ram Vs. Ashok	Anoop Dhand	R.K. Mathur

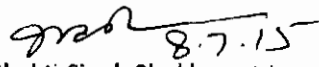


16	Sh. Pankaj Gupta, Advocate	D.B. Civil Misc. Appeal No. 3037/14 Smt. Kannupriya Vs. Shivraj Singh	Abhishek Singh	Ajit Singh Lunia
17	Ms. Anita Aggarwal, Advocate	S.B. Civil Misc. Appeal No. 4511/12 Anju Vs. Raj Kumar	Mohit Gupta	Gajendra Singh Rathore
18	Ms. Alka Bhatnagar, Advocate	S.B. Civil Second Appeal No. 476/03 Kistoor Chand Buchra Vs. Gopi Chand	Manish Sharma	Vikash Jain
19	Sh. Hari Kishan Sharma, Advocate	S.B. Civil Second Appeal No. 339/05 Mewad Motors Company Vs. Sardar Rajender Singh	R.P.Garg	Ashok Sharma
20	Sh. Vikas Jain , Advocate	S.B. Civil First Appeal No. 345/13 D.P. Ramdev Vs. Sameer Jain	Ravi Jangid	Jai Deep
21	Sh. Ravi Bhojak , Advocate	S.B. Civil Second Appeal No. 656/07 S.B. Civil Second Appeal No. 641/07 Nand Kishore Goyal Vs. Firm Sriram Glass House	R.K. Agrawal	
22	Ms. Anupama Chaturvedi, Advocate	S.B. Civil Second Appeal No. 569/04 Trilok Chand Vs. Nagar Palika	Rakesh Sharma	M.R. Singhvi
23	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal 82/94 Bishan Lal Vs. RSEB	Sanjay Maharshi	R.K. Goyal
24	Sh. Pankaj Gupta , Advocate	S.B. Civil First Appeal No. 437/12 Sunil Kumar Vs. Hukum Chand Alias Raju	Gajendra Singh	Ajay Shukla
25	Sh. Arvind Kumar Pareek , Advocate	S.B. Civil First Appeal No.14/09 Ramji @ Ram Lal Vs Tulsi Ram	Anand Sharma	Daulat Sharma
26	Sh. Vikas Jain, Advocate	S.B. Civil Second Appeal No. 686/11 Sunil Kumar Vs. Bankat Lal	Vimal Kumar Jain	S.C.Gupta

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